## [ Shri Sardar Amjad Ali]

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- (1) Twenty-seventh Report on paragraph 41 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil) relating to Purchase of Fertilizer from Abroad.
- (2) Twenty-ninth Report on paragraph 70(i) of the Report of the Comptroller and Auditor General of India for the year 1974-75, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes relating to Incorrect Valuation of Assets.
- (3) Forty-fifth Report on paragraph 20(a) of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes relating to Incorrect Grant of Export Incentives.

## REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI V. C. KESHAVA RAO (Andh. ra Pradesh): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Fifth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Railways (Railway Board—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Workshops of South-Eastern Railway and also award of Petty Contracts to Scheduled Castes and Scheduled Tribes in the South-Eastern Railway.

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reporter recent Incidents of murders land dacoities in and around Delhi —and steps taken by Government

MR. CHAIRMAN: Calling Attention to Matter of Urgent Public Importance. Shrimati Ambika Soni.

public *importance*SHRI G. LAKSHMANAN (Tamil' Nadu):
Sir, I want to raise a very important issue.

MR. CHAIRMAN: Not now. I have allowed the Calling Attention Motion. Please Wait.

SHRIMATI AMBIKA SONI (Punjab): Mr. Chairman, Sir, the matter which I want to bring to the notice of the House is. ...

MR. CHAIRMAN: You have to call the attention of the Minister.

SHRIMATI AMBIKA SONI: I would. like to call the attention of the Minister of Home Affairs to a matter which is of very grave concern not only to the Members of this House and the other House but to all the peace-loving citizens of Delhi.

MR. CHAIRMAN: You need not make a statement now. The Minister will read a statement. Then you will have to make your points.

SHRIMATI AMBIKA SONI: Sir, 1 beg to call the attention of the Minister of Home Affairs to the recent incidents of murders and dacoities in and around Delhi and the steps taken by Government in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. D. PATIL): Sir, in the Calling Attention Notice reference has been made to the recent incidents of murders and dacoities in Delhi. Presumably, it relates to the two incidents which took place recently, one on the night of 11th December, 1977, at No. 1, South End Road, New Delhi, when two persons were killed and another sustained serious injuries to which she eventually succumbed and the second to the robbery in three houses on the night of the 14th December, 1977 by an armed gang near village Dabri, in the area of Police Station, Delhi Cantt. In the first case the police reached the spot within few minutes of receipt of the-

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